

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CAA 54 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017**

**NAME OF THE COMPANY:** IMA Pvt. Ltd. And M/s Skyroof Builders Ltd.

**SECTION OF THE COMPANIES ACT:** 230-232

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:	Mr. Udayaditya Banerjee, Advocate for the Petitioner Mr. Soumyajit Nath, Advocate for the Petitioner  Mr. Manish Raj, Company Prosecutor for RD(NR), Delhi Ms. Chetana Kandpal, Company Prosecutor for OL, Delhi			
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**ORDER**

It is submitted that certain documents are required by the office of the RD. The petitioner shall be taking appropriate steps. Ld. Prosecutor for the OL in this case also prays for some time to file her reply. Compliance be made.

To come up on 4<sup>th</sup> October, 2017.

— Sd —

**(S. K. Mohapatra)**  
**Member (T)**

— Sd —

**(Ina Malhotra)**  
**Member (J)**